

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3087
ANSWERED ON:29.08.2013
LEGALISING LOBBYING
Bhadana Shri Avtar Singh

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government is considering legalising 'lobbying' in India for more transparency;
- (b) if so, the details thereof;
- (c) whether the Government is aware that US-based companies in India including Walmart are engaged in lobbying;
- (d) if so, the details thereof;
- (e) the outcome of the inquiry by Justice Mudgal into the unethical practices of Walmart; and
- (f) the response of the Government thereto?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) to (f) The report of the Committee appointed to go into media reports on disclosure of Wal-Mart before the US senate regarding its lobbying activities and whether it undertook any activity in India in contravention of any Indian Law, has been received and is under examination in consultation with the Ministries concerned.